

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**13. IA 2830/2023- R-Plan IA 2328/2023 IA 3088/2023 MA
3647/2019 IA 3115/2022 IA 1390/2023 IA 1005/2023 IA
4090/2023 in C.P. (IB)/532(MB)2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2023**

**NAME OF THE PARTIES:- MA 3647/2019 Mr. Anish Niranjn
Nanavaty..Applicant IA 3115/2022
Siddhivinayak Realties Private
Limited Vs. Anish Niranjn Nanavaty
IA 1390/2023 Asset Reconstruction
Company Ltd Vs. Siddhivinayak
Realties Pvt. Ltd. IA 2830/2023
Anish Niranjn Nanavaty IA
3088/2023 Nirmal Lifestyle Limited
Vs. Anish Niranjn Nanavaty IA
1005/2023 Anish Niranjn Nanavaty
Vs. Aayakad Subramanian
Anantharaman IA 4090/2023 Mini
Punjab Catering India Private Limited
Vs. Anish Niranjn Nanavaty
IN THE MATTER OF
Asset Reconstruction Company Ltd
V/s
V Hotels Ltd.**

**Section:19(2) Sec 60(5) U/s 7of Insolvency and Bankruptcy Code,
2016**

ORDER

IA 4090 of 2023:-Counsel, Nikita Abhayankar appeared for the
Applicant though VC and Counsel, Shriraj Khambete appeared for the
Respondent/RP. Heard, Counsel for the parties for a considerable time
and **Reserved for Orders.**

Counsel, Nutash Kotwal a/w Geore P Jeji appeared for the CoC, Counsel, D.V. Deokar appeared for the Applicant in IA 3115 of 2022 and IA 1390 of 2023, Counsel, Abha Patel appeared for the Applicant, Counsel, Rohit Gupta a/w Adv Gauri Joshi appeared for the Respondent in IA 3088 of 2023, List all other Applications for hearing on **14.12.2023**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)